

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2352  
ANSWERED ON:05.02.2014  
LEAKAGES OF EXAMINATION PAPERS  
Thakur Shri Anurag Singh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether there are increasing incidents of paper leakages in respect of examinations conducted by UPSC and SSC;
- (b) if so, the details thereof during the last three years and the current year;
- (c) whether investigation of such incidents revealed the involvement of some internal staff /employees and even collusion with the police;
- (d) if so, the details thereof and the action taken against the persons found guilty in this regard; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE. (SHRI V. NARAYANASAMY)

(a) to (e) While there is no such reported case in respect of Union Public Service Commission (UPSC), there have been instances of malpractices, in examinations conducted by the Staff Selection Commission (SSC). However, the information in respect of SSC, is being compiled and will be laid on the table of the House. Action taken by the SSC/Police inter-alia include filing of cases against the candidates caught cheating, debarring them from examination for 3 to 5 years and cancellation of examination at centres where large scale malpractices have been reported.